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REGIONAL OFFICE
RAJASTHAN STATE POLLUTION CONTROL BOARD
Plot No. GO-1, Phase-II, RIICO INDUSTRIAL AREA,
BHIWADI-301019 (Rajasthan)

RPCB/RO/BHD/Legal-21/2783-

DATE 01/01/2025

The Registrar,
National Green Tribunal (CZ),
Bhopal (M.P.)

Sub- Submission of factual Report in compliance of direction issued vide order dated 16/10/2024, passed in matter of Original Application OA- 232/2024 Kuldeep Singh V/s State of Rajasthan and Ors.
Sir,

The Original Application 232/2024 has been filed before Hon'ble Tribunal highlighting the issue of preservation and Conservation of the Rivulet/Stream of Water Chawandi, passing through villages Joria, Turkiyawaas, Gokalpur in Tehsil Kotkasim, District Khairthal-Tijara in the State of Rajasthan.

In matter of said Original Application Hon'ble Tribunal has passed an order on dated 16/10/2024 and vide point no. 5 & 6 of this order called a report on matter in issue from a joint committee consisting One Representative from the Collector, District Khairthal-Tijara and one representative of Member Secretary Rajasthan State Pollution Control Board. In order to comply with direction of Hon'ble Tribunal and to get the factual report on matter in issue, representatives of District Collector Kahirthal Tijara and Member Secretary RSPCB visited the site on 14-12-2024. A copy of factual report is being attached for kind perusal and further directions.

Regards,

Yours Sincerely

(Amit Sharma)

Regional Officer

Enclosed- As above

Copy to-

- 1- The Member Secretary, RSPCB Jaipur (Legal Cell)
- 2- The District Collector, Khairthal Tijara in reference with letter खैरथल-तिजारा /मोनिटरिंग /2024/ दिनांक 02-12-24.

Regional Officer

PHED, for purpose of water supply Department has constructed 02 elevated service reservoir of capacity 270 KL & 200 KL. At present total water supply is around 370 KLD. This water is also abstracted from ground through bores.

- 3- The habitation of village is broadly residing in 04 mohallas named Saatvan Mohalla, Paanchwa Mohalla, Adhya Basti & Meghwal Mohalla.
- 4- No industrial activity has been observed or reported in the village. However, very few commercial activities in form of shops were observed in scattered locations.
- 5- It was reported by villagers that for disposal of black water (coming from WCs) septic tanks have been constructed in individual households. However, gray water (from other domestic usages) is terminated into open public drain flowing adjoining to the houses of village.
- 6- In absence of proper drainage and terminal disposal facilities, water from these drains was terminated on roads creating water logging since long.
- 7- Considering the issue of drainage and water accumulation on roads, Zila Parishad Alwar planned drainage work by providing closed pipeline from selected terminal point of drain up to Rivulet/Stream Chawandi. According 04 sanctioned amounting INR 1000000/- each [Total 40 Lacs] were issued on 19-12-2023. As per contents of sanction letters the drainage were ultimately terminated in river Chawandi.
- 8- Site of termination point of this line was also visited and it was gathered/ found that river Chawandi is a non-perineal natural rivulet/stream through which run off water of this area is drained during rainy season. As per information this natural rivulet/stream ultimately joins river Sabi.
- 9- Village Turkiyavaas & Gokulpura are located in downstream of terminal point of this drainage pipe line.
- 10- The path of this natural rivulet/stream Chawandi is surrounded by agriculture fields. During visit natural rivulet/stream site, neither any water was observed terminating from drainage pipe line nor the rivulet/stream was having any water.
- 11- This drainage work is having underground pipeline of about 1.25 KM. This line is terminating into natural Rivulet/Stream. As per drawing obtained during visit, 03 Kuccha waste stabilization ponds (WSPs) have been proposed at terminal point. These tanks are located within the Rivulet/Stream. No pumping station etc. has been constructed for this work and water will flow into the line through gravity.
- 12- On the day of inspection work of laying of pipe was completed and it was connected with village drain in front of Baba Bhaiya Mandir (left side

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Amit Sharma
Regional Officer
Raj. State Pollution Control
Board, Bhiwadi

drain). Excavation of WSPs was in progress. On basis of drawing some final works were remaining.

- 13- For assessing quality of drain water, Sample of water diverted into pipeline in front of Baba Bhaiya Mandir was collected from entry point of pipe line and analyzed in Regional office RSPCB lab. Analysis report of the water is attached for kind reference. **Annexure- II**
- 14- The team also discussed the issues with applicant Sh Kuldeep. It was intimated by him that all of his grievances have been mentioned in the Original Application and no separate issue is there regarding site visit. Photographs of the site visited by the Joint Committee Members is annexed herewith as **Annexure- III**.

Submitted for kind perusal and further directions.

ARBE
RSPCB


Amit Sharma
Regional Officer
Raj. State Pollution Control
Board, Bhiwadi

कार्यालय जिला कलक्टर, खैरथल-तिजारा (राज.)

क्रमांक :-खैरथल-तिजारा/मानिटरिंग/2024/

दिनांक :-/11/2024

अति. मुख्य कार्यकारी अधिकारी
खैरथल-तिजारा

विषय:- ग्राम पंचायत जोडिया (कोटकासिम) में जारी पाईपलाईन कि निर्माण कार्य की जांच हेतु प्रतिनिधि नियुक्त करने क्रम में।

प्रसंग:- राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड रीको भिवाडी राजस्थान के पत्रांक RPCB/RO/Bhi/Legal-21/22366 दिनांक 27.11.2024 के क्रम में।

उपर्युक्त विषय एवं प्रासंगिक पत्र के क्रम में लेख है कि ग्राम पंचायत जोडिया में पाईप लाईन का कार्य निर्माणाधीन है जिसके क्रम में माननीय राष्ट्रीय हरित अधिकरण, मध्य क्षेत्र पीठ भोपाल में आवेदन संख्या 232/2024 कुलदीप सिंह बनाम राजस्थान सरकार विचाराधीन है। उक्त मामले में माननीय न्यायालय द्वारा एवं क्षेत्रीय अधिकारी रा. रा. प्रदुषण मण्डल भिवाडी के प्रासंगिक जिला कलक्टर खैरथल-तिजारा तथा राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड में से एक - एक प्रतिनिधि नियुक्त कर उक्त मामले की जांच कर तथ्यात्मक रिपोर्ट तैयार करने हेतु निर्देशित किया गया है।

अतः उक्त के क्रम में आपको जिला कलक्टर खैरथल-तिजारा के प्रतिनिधि के रूप में नियुक्त कर निर्देशित किया जाता है कि क्षेत्रीय अधिकारी, रा. रा. प्रदुषण मण्डल भिवाडी से समन्वय कर उक्त प्रकरण की संयुक्त जांच कर तथ्यात्मक जांच रिपोर्ट तैयार करावे, जिससे जांच रिपोर्ट माननीय न्यायाधिकरण के समक्ष प्रस्तुत की जा सके।

संलग्न - यथोपरि।

क्रमांक :-खैरथल-तिजारा/मानिटरिंग/2024/

प्रतिलिपि : निम्न को सूचनार्थ प्रेषित है -

1. क्षेत्रीय अधिकारी, राजस्थान राज्य प्रदूषण मण्डल भिवाडी।

अति. मुख्य कार्यकारी अधिकारी
खैरथल-तिजारा

अति. जिला कलक्टर
खैरथल-तिजारा

दिनांक :-/11/2024

अति. जिला कलक्टर
खैरथल-तिजारा

Signature Not Verified

Digitally signed by Shivalpal Jat
Designation : Additional Collector
And Additional District Magistrate
Date: 2024.12.02 16:30:34 IST
Reason: Approved





Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone : 0141- 2716804, 2716800 e-mail : member-secretary@rpcb.nic.in

Helpline No. : 0141-2716877

No. F.10 (659) RPCB/Legal/NGT/2024/1327-1328 Date: 18/11/2024

Regional Officer,
Rajasthan State Pollution Control Board,
Bhiwadi
Email: - robhiwadi@gmail.com

Subject - Regarding Hon'ble National Green Tribunal, Bhopal order dated 16.10.2024 passed in Original Application No. 232/2024 (CZ), Kuldeep Singh V/s State of Rajasthan & Ors.

Sir,

With reference to above subject matter, it is to inform that the Hon'ble NGT has passed an order dated 16.10.2024 and directed inter-alia as follow:-

5. We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of:-

(i) One Representative from the Collector, District Khairthal-Tijara (Rajasthan)

(ii) One Representative from the Member Secretary, Rajasthan State Pollution Control Board, (Rajasthan)

6. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.

In light of above Tribunal order, you are hereby nominated as member of the committee as well as Nodal Officer on behalf of RSPCB with the direction to ensure compliance of Hon'ble NGT dated 16.10.2024. Copy of Hon'ble NGT order dated 16.10.2024 is being enclosed for ready reference.

Enclosed-As above

(Vijai N.)

Member Secretary *ole*

Copy to following for information / necessary action –

1. District Collector, Khairthal-Tijara, Rajasthan

*9/23/24
burn*

Member Secretary

Signature valid

Digitally signed by N. Vijai
Designation: Member Secretary
Date: 2024.11.13 20:06:32 IST
Reason: Approved



FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)

Report No. : **25018**

Report On : **20/12/2024**

I hereby certify that I **Dr Rajendra Singh Meena**, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 14/12/2024 from **Ankit Verma, JEE, Bhiwadi ,RSPCB Bhiwadi** a sample of **Waste Water** of **M/s Village - Jodiya Tehsil - Kotasim , Bhiwadi ,** Collected from **Waste Water Sample Collected Left Side Drain Infront Of Mandir.** Collected on **14/12/2024.** The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **20/12/2024** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.73
2	Total Suspended Solids mg/l	74
3	Chemical Oxygen Demand (COD) mg/l	563
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	153
5	Total Dissolved Solids mg/l	801.3

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **20/12/2024**

Handwritten signature/initials

Handwritten signature
Dr Rajendra Singh Meena
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Bhiwadi
G.O-I, Phase-2, RIICO Industrial Area,
Bhiwadi

Phone: 01493-221435



9/12/2024



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